MR. SPEAKER: I am not hearing you; you may say what you like. I am not going to answer you. I cannot prevent you from saying whatever you want to say.

श्री सरजू पाण्डेय: कमाल हो गया है। हमारे लिए कोई दूसरी व्यवस्था बनायेंगे।

12.16 HRS.

APPROPRIATION (RAILWAYS) No. 3 BILL, 1968

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): Sir, I beg to move.

•"That the bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1968-69 for the purposes of Railways, be taken into consideration."

MR. SPEAKER: The question is:
"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1968-69 for the purposes of Railways, be taken into consideration."

The motion was adopted.

MR. SPEAKER: The question is:
"That clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title were added to the Bill.

SHRI C. M. POONACHA: Sir, I move:

"That the Bill be passed."

MR. SPEAKER: The question is:
"That the Bill be passed."

The motion was adopted.

12.17 HRS.

APPROPRIATION (RAILWAYS) No. 4 BILL, 1968

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): Sir, I beg to move.

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1966, in excess of the amounts granted for those services and for that year, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1966, in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

MR. SPEAKER: The question is:
"That clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title were added to the Bill.

SHRI C. M. POONACHA: Sir, I move:

"That the Bill be passed."

MR. SPEAKER: The question is: "That the Bill be passed."

The motion was adopted.

<sup>\*</sup>Moved with the recommendation of the President.